

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

05.07.2010

OA 289/2010

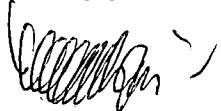
Mr. C.B. Sharma, counsel for applicant.  
None present for respondents.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA with liberty reserved to him to file fresh OA.

In view of what has been stated above, the applicant is permitted to withdraw this OA in the aforesaid terms.

The OA shall stands disposed of accordingly.

  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ